

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 65 of 2014

Dated : 26th May, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Sterlite Technologies Ltd. ... Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission ... Respondent(s)
& Anr.**

**Counsel for the Appellant(s) : Mr. Amit Kapur
Ms. Ritika Arora**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan for R.1
Mr. Samir Malik for R.2**

ORDER

As agreed by the learned counsel for the parties, post the matter for
hearing on **16.07.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**